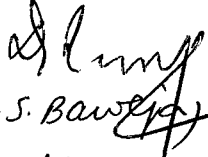
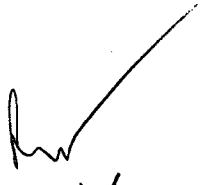


Dated: 12/10/98 (18)

None present for the applicant.
Sh. Rav Shetty is present on behalf
of the Respondents.

Since the applicant and his
counsel are not coming for the
last many hearing dates, the
application is dismissed for
non-prosecution. No costs.

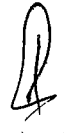

(D.S. Bawle)
MCAJ.


(R.G. Vaidyanathan)
V/c.

B
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(3)

12/11/98
Order/Judgement (despatched
to Applicant, Respondent (s))
on 09/11/98


10/11/98